

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.3000 /2015
MA No.04/2016

New Delhi, this the 22th day of July, 2016

Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Dr. Vandana Suri
W/o Shri Dr. Sanjeev Suri
About 51 years
Resident of EG 33, Inderpuri New Delhi-110012
Presently working as Medical Officer,
CGHS WC, Inderpuri Applicant

(By Advocate : Mr. Sunil Kumar Verma)

Versus

1. Union of India through
The Secretary,
Ministry of Health and Family Welfare
Nirman Bhawan, New Delhi-110011.

2. Director General Health Services
Ministry of Health and Family Welfare
Nirman Bhawan, New Delhi.-110011.

..... Respondents

(By Advocate : Mr.A.K.Singh)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

The applicant has filed MA No.04/2016 in which a copy of order dated 29.07.2015 issued by the Ministry of Health and Family Welfare is annexed, which shows that applicant, Dr. Vandana Suri has been

promoted to the grade of Senior Medical Officer in PB-3 in the scale of Rs.15600-39100 with Grade Pay of Rs.6600/- and her date of promotion to the grade of SMO, as mentioned in this Ministry's earlier Order No.A.11014/01/93-CHS-II dated 19.11.1993 stands changed to 13.05.1999. It is further clarified that charge relinquishment report as Medical Officer and charge assumption report as Senior Medical Officer (on deputation) in respect of the applicant has been obtained and forwarded to this Ministry and subsequent promotion of the applicant to the next grade is under consideration in this Ministry. It appears that one of the prayer of the applicant in the MA to promote her to the post of Senior Medical Officer has already been granted and subsequent prayer for promotion is under active consideration.

In view of the same, the OA is disposed of, without going into the merits of the case, with a direction to the respondents to take a final view on the subsequent promotion, pay and arrears with all consequential benefits within 90 days from the date of receipt of a copy of this order. Accordingly, MA No.04/2016 is also stands disposed of

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member A)

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